

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

O.A. NO. 52/2020

In the matter of:

New Ekta Welfare Society ...Applicant

Versus

South Delhi Municipal Corporation & Anr. ...Respondents

NDOH: 10.07.2020

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Filed by:

(Dr. Anwar Ali Khan)
Sr. Environmental Engineer

New Delhi:
Dated: 09.07.2020

**BEFORE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 52/2020**

IN THE MATTER OF

New Ekta Welfare SocietyApplicant

Versus

South Delhi Municipal Corporation & AnrRespondent

Action Taken Report in terms of order dated 28.02.2020 for and on behalf of Delhi Pollution Control Committee.

Most Respectfully Showth:-

1. That vide order dated 28.02.2020, this Hon'ble Tribunal pleased to direct:-

"Let the allegation be verified and a factual report furnished by the SDM. Rajouri Garden and the DPCC before the next date."

2. That, in compliance of the order passed by this Hon'ble Tribunal, an inspection was carried out on 2.7.2020 at Khasra No. 30/1 in village Titarpur, Rajouri Garden, New Delhi to verify the allegation of petition. Inspection report is annexed herewith as **Annexure I**.

3. That as per the inspection report, the following structures are existing at Khasra No. 30/1, Village Titarpur:-

- i. School's Name -
 - (a) Govt. Boys St. Secondary School, Rajouri Garden Extn., New Delhi-110027
 - (b) South Delhi Municipal Corporation Primary School Titarpur, New Delhi-110027
- ii. Chaupal.




- iii. Temple - Shiv Mandir Titarpur, New Delhi.
- iv. Shops (20 Approx.).

4. That as per revenue record/Khasra Girdawari, the following have been mentioned/recorded

- i. It is also submitted that as per field book village Titarpur for the year 1951-52, there is Johad recorded/mentioned in Khasra No. 30/1, Village Titarpur. (**Annexure II**)
- ii. Khasra Girdawari for the period 19/03/1987 to 03/03/1990, Gair Mumkin School in 1 Bigha 2 Biswa and Gair Mumkin Johad, Mandir & Chaupal in 16 Bigha 9 Biswa respectively of Khasra No. 30/1, Titarpuri Village. (**Annexure III**).
- iii. Further, as per Khasra Girdawari for the period 08/10/1990 to 04/02/1995, GairMunkin School in 1 Bigha 2 Biswa and Gair Munkin Johad, Mandir, Chaupal & House (Makan) in 16 Bigha 9 Biswa of Khasra No. 30/1, Titarpur Village. (**Annexure IV**).

5. That as per inspection report, there is no water body existing in the said Khasra No. 30/1, Village Titarpur at present.

6. In view of the inspection findings, DPCC has issued direction under Section 5 of the Environment (Protection) Act, 1986 to District Magistrate to demarcate the water body and demolish the illegal structures. Further, Delhi Wetland Authority was also directed to take necessary action to restore the water body.


Dr. Anwar Ali Khan
SEE, DPCC

BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

(REVISED REPLY)

Annexure-I

Original Application No. 52/2000
(I.A. No. 105/2020)

(Order No. 1)

IN THE MATTER OF

NDOH : 10.07.2020

New Ekta Welfare Society

Applicant(s)

VERSUS

South Delhi Municipal Corporation & Anr.

Respondent(s)

MOST RESPECTFULLY SHOWETH

Kindly refer to Hon'ble National Green Tribunal, Principal Bench order dated 28/02/2020 on subject cited above. In this regard field report from Tehsildar(RG) & KGO(RG) of this office was obtained in respect of Khasra No. 30/1, Village Tatarpur. As per field report, the following structures are available at Khasra No. 30/1, Village Tatarpur:-

1. School's Name – (a) Govt. Boys Sr. Secondary School, Rajouri Garden
Extn., New Delhi 110027.
(b) South Delhi Municipal Corporation Primary School
Tatarpur, New Delhi 110027.
2. Chaupal.
3. Temple – Shiv Mandir Tatarpur, New Delhi.
4. Shops (20 Approx.).

As per revenue record/Khasra Girdawari, the following have been mentioned/recorded:-

- i. As per Khasra Girdawari for the period 19/03/1987 to 03/03/1990, Gair Mumkin School in 1 Bigha 2 Biswa and Gair Mumkin Johad, Mandir & Chaupal in 16 Bigha 9 Biswa respectively of Khasra No. 30/1, Tatarpur Village. (Annexure I)
- ii. Further, as per Khasra Girdawari for the period 08/10/1990 to 04/02/1995, Gair Mumkin School in 1 Bigha 2 Biswa and Gair Mumkin Johad, Mandir, Chaupal & House (Makan) in 16 Bigha 9 Biswa of Khasra No. 30/1, Tatarpur Village. (Annexure II)
- iii. It is also submitted that as per field book village Tatarpur for the year 1951-52, there is Johad recorded/mentioned in Khasra No. 30/1, Village Tatarpur. (Annexure III)

Contd.....2/-

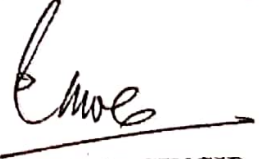
4

-2-

It is further submitted that at present there is no water body existing in the said Khasra No. 30/1, Village Tatarpur.

Submitted for kind information of Hon'ble National Green Tribunal.

Encl: As above.



(RANJEET KUMAR SINGH)
SDM (RAJOURI GARDEN)

Copy to :-

1. DPCC .

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मीमान पी,

आप विनांक 27/20 को रक नं 30 (17-11) का
 ववापुर का भौषा देखा गया और केवल प्रतापिका रक नं
 30 में एकल-पौषाल अन्धर, लामंग 25 कुकॉन व
 तीन पार छोटे छोटे मजान शोड आदि बने हुए हैं। आके
 पर कोई Water Body (Bund) ही है। सही जानकारी
 मांग पर पमाइम केमके बाव ही मिलेगी लेकिन साल
 1987 to 90 तक की रक्सा गिरवा करि हेवी जई उसमें
 16वीजा 0-9 बिस्वा में गे 30 जाईड अन्धर पौषाल रकाना नं
 5 में लिखा हुआ है व 14वीजा 02 बिस्वा में रकाना नं 5
 में गे 30 एकल लिखा हुआ है व साल 1990 से 1995
 के रक्सा गिरवा करि में गे 30 जाईड अन्धर पौषाल रकाना
 रकवा 16वीजा 0-9 बिस्वा रकाना नं 5 में लिखा हुआ है
 व जाईड कुक में भी 17वीजा 11 बिस्वा में जाईड लिखा
 हुआ है रकाना 1990 से 1995 रकवा 14वीजा 02 बिस्वा
 रकाना नं 5 में एकल लिखा है रिपोर्ट प्रकृत है

(Signature)
 02/7/20

(Signature)
 02/7/2020

फ़िल्ड बुक गांव नं० हदबस्त तहसील जिला

1951-52

Field Book Village Hadbast No. Teh. Distt.

नम्बर खसरा Field No.		खतोनी नम्बर Khatoni No.	इसतखराज रकवा Boundaries				सोदा रकवा व किस्म जमीन Stimpo Area	रकवा स्टैण्डर्ड Standard Area	विशेष विवरण Remarks
हाल New	सावक Old		पूर्व East	पश्चिम West	उत्तर North	दक्षिण South			
28			115 296722	115 284179	3 75458	3 75458	2-12 0.2193		
29		49	2 57292	2 50572	258 64626	254 64145	4-0 0.3372		
		नं० 5	5 125730	9 100584		5 125730			
30	1	48	41 103078	32 80467	57 143442	76 141914	17-11 1.4796		

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Annexure-III

Annexure-II

बसत विभाग
Khasra Gildanani

ग्राम
Village

तहसील
Taluk

जिल्हा
District

फॉर्म नं. 11
Form No. 11

क्र.सं.	खसरा नं.	खसरा क्षेत्र	खसरा मालक	खसरा क्षेत्र	खसरा मालक	खसरा क्षेत्र	खसरा मालक	खसरा क्षेत्र	खसरा मालक	खसरा क्षेत्र	खसरा मालक	खसरा क्षेत्र	खसरा मालक	खसरा क्षेत्र	खसरा मालक	खसरा क्षेत्र	खसरा मालक	खसरा क्षेत्र	खसरा मालक
1	100
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Handwritten notes and signatures in the table area, including "अभिप्रेत" and "अनुमोदित".

Form No. 11

क्र.सं.	खसरा नं.	खसरा क्षेत्र	खसरा मालक	खसरा क्षेत्र	खसरा मालक	खसरा क्षेत्र	खसरा मालक	खसरा क्षेत्र	खसरा मालक
1
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